

feasible will be taken to improve movements.

BARSI LIGHT RAILWAY

650. **Shri Datar:** Will the Minister of Railways be pleased to state:

(a) whether the Barsi Light Railway have no adequate supply of engines, wagons and coaches for meeting its daily requirements;

(b) whether this deficiency leads to infinite hardships and stranding of passengers during the pilgrimage seasons at Pandharpur;

(c) whether it is a fact that at the last Ashadha Ekadashi festival 10,000 pilgrims were held up due to disorders in 4 engines of the Railways; and

(d) if so, what action Government have taken in the matter?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The Barsi Light Railway have an adequate number of locomotives and goods wagons to meet normal daily requirements, but there is a shortage of third class coaches to meet full requirements.

(b) Yes. Some inconvenience is caused to passengers during the pilgrim traffic season.

(c) About 1,000 (and not 10,000) pilgrims were held up at Batur Railway Station for 8 hours as a result of an engine failure.

(d) The incident referred to in (c) being due to an engine failure which could not be attributed to carelessness on the part of the Railway Company, no question of taking any action arises in this particular case. When however, any condition on incidents call for the attention of the Government the matter is suitably pursued with the Company.

SPECIAL POLICE ESTABLISHMENT

651. **Shri Ajit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) how many commendation certificates were issued by the Home Ministry to:

(1) officials in Special Police Establishment and others separately, and

(2) non-officials, who helped in Special Police Establishment cases since 1947;

(b) how many officials and non-officials were awarded cash prizes for assisting in the investigation of Special Police Establishment cases since 1947;

(c) how many Indian Police Medals and other similar rewards were awarded to members (rank-wise) of the Special Police Establishment since 1947 for their meritorious services rendered in Special Police Establishment cases; and

(d) who were the Special Police Establishment Officers who were awarded Indian Police Medals and bars to Indian Police Medals since 1947?

The Minister of Home Affairs and States (Dr. Katju): (a) None.

(b) (1) Officials.....316

(2) Non-officials.....43.

(c) and (d). Four medals were awarded as per statement placed on the Table of the House. [See Appendix XI, annexure No. 18.]

GHEE ADULTERATION COMMITTEE

652. **Pandit Thakur Das Bhargava:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the report of the Ghee Adulteration Committee has been published;

(b) if not, by what time it will be published; and

(c) whether Government will lay a copy of the report along with the notes of dissent on the Table of the House?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Not yet.

(b) The report is still under consideration of the Government of India. Decision regarding its publication and steps to be taken for the implementation of the decision will be taken up shortly.

(c) Copies of the report along with the notes of dissent will be placed on the Table of the House as soon as Government have taken a decision regarding the same.

ANIMAL HUSBANDRY

653. **Pandit Thakur Das Bhargava:** Will the Minister of Food and Agriculture be pleased to state:

(a) how much money Government have spent so far on the 'Grow More Food' campaign since 1945;

(b) how much money out of the said amount has been spent on animal husbandry;

(c) whether Government have spent any money for animal husbandry before the year 1951 in connection with the campaign;